

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06.11.2017

O.A./260/9/2011

ASHOK KUMAR GAUTAM
-V/S-
INCOME TAX

ITEM NO:9

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>This is a case of 2011. In spite of several opportunities given, the applicant is not pursuing this case. Hence, the O.A. is dismissed for default. Mr. S. Behera, Ld. SCGPC appearing for the Official Respondents is present.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">kb</p>

Or. 28.06.11
 copies of documents
 are being prepared
 for exchange
 for both sides.

for
 10.11.17

Sett)
Despatch
10.11.17